

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4308

ANSWERED ON:29.08.2011

INVESTMENT BY MNCs

Premajibhai Dr. Solanki Kiritbhai

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the name of the multinational companies (MNCs) functioning in India and the capital investment made by them; and
- (b) the name of the MNCs who have shut down their business in India but their offices are still functioning here?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): As per section 591 of the Companies Act, 1956, as on 31st March, 2010, there were 3050 foreign companies incorporated outside India, which established a place of business within India. The country-wise distribution of such companies as on 31.3.2009 and 31.3.2010 is indicated in Annex. The information with regard to the investment of these companies is not centrally maintained.